

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 5392
(To be answered on the 25th July 2019)**

VIOLATIONS IN IMPORT OF JETS

5392. SHRI BENNY BEHANAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether industrialists are facing investigations for alleged violations in regard to import of jets and non-payment of customs duty;
(b) if so, the details thereof; and
(c) whether the Ministry has seized any aircraft due to these violations by top industrialists and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पक्ष)

(Shri Hardeep Singh Puri)

(a) & (b) No, Sir. As per information received from Tax Research Unit (TRU), Department of Revenue, Ministry of Finance, there are no investigations under process, for alleged customs duty violations with regard to import of jets.

(c) Does not arise.
